## **HIGH COURT OF UTTARAKHAND, NAINITAL**

# **NOTIFICATION**

### No. 217/UHC /Admin.A/2023

Hon'ble Shri Justice Vivek Bharti Sharma, has assumed charge of the office of Judge of the High Court of Uttarakhand, Nainital on 28.04.2023 at 10:00 A.M. pursuant to Notification No. K-13032/03/2022-US.I Dated: 27<sup>th</sup> April, 2023 issued by Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

> Sd/-(Anuj Kumar Sangal) Registrar General

Dated: Nainital: April 28th ,2023

#### No. 1943/UHC/I-d-1/Admin.A /2023

### Dated: Nainital: April 28<sup>th</sup>, 2023.

#### Copy forwarded to:

- 1. P.P.S. to Hon'ble the Chief Justice with the request to place it before His Lordship for kind perusal.
- 2. P.S. / P.A. to Hon'ble Judges of this Court with the request to place it before His Lordship for kind perusal.
- 3. Secretary General, Hon'ble Supreme Court of India, New Delhi.
- 4. Advocate General, Government of Uttarakhand.
- 5. Special Secretary, Government of India, Ministry of Law & Justice (Dept. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi 110011 with reference to Notification No. K-13032/03/2022-US.I Dated: 27th April, 2023.
- 6. Chief Secretary, Government of Uttarakhand, Dehradun.
- 7. Secretary to Hon'ble the Governor of Uttarakhand, Raj Bhawan, Dehradun.
- 8. Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
- 9. Secretary (Law) cum- L.R., Government of Uttarakhand, Dehradun.
- 10. Secretary (Personnel), Government of Uttarakhand, Dehradun.
- 11. Registrar General of All the High Courts.
- 12. Accountant General (A & E), Uttarakhand, Mahalekhakar Bhawan, Chuna Bhatta Road, Kaulagarh, Dehradun, Pin-248195 with the request to issue pay slip in favour of Hon'ble Shri Justice Vivek Bharti Sharma, Judge of the High Court of Uttarakhand, Nainital, immediately.
- 13. Director, Treasuries & Financial Services, 23, Laxmi Road, Dalanwala, Dehradun.
- 14. Chairman, Bar Council of Uttarakhand, Nainital.
- 15. President/Secretary, High Court Bar Association, Nainital.
- 16. Director, Printing & Stationery, Roorkee with the request to publish the notification in the next issue of the Gazette.
- 17. All the Registrars of the Court.
- 18. Secretary, HCLSC, Nainital.
- 19. Officer on Special Duty of the Court.
- 20. Joint P.P.S. / Head P.S. / I/c Head B.S. of the Court.
- 21. P.S. to Registrar General of the Court.
- 22. Chief Treasury Officer, Nainital.
- 23. Joint Registrars/Deputy Registrars/Librarian/Chief Protocol Officer/Assistant Registrars/Section Officers of the Court.
- 24. Assistant Registrar (I.T.) of the Court with the request to upload it on the official website of the High Court.
- 25. Management Officer / Protocol Officer / Public Relations Officer of the Court.
- 26. Guard File.

By order,

Joint Registrar-II